

SPECIAL BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/239(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	BALURGHAT TECHNOLOGIES LIMITED VS NATIONAL SECURITIES DEPOSITORY LIMITED
UNDER SECTION	SEC. 59

Appearances (via video conferencing/physically)

Mr. Arani Guha, Adv.] For the Appellant

Mr. Yash Dalmia, Adv]

Mr. P .K. Dutt, Adv.] for CDSL

Mr. Syamantak Banerjee, Adv.]

O R D E R

1. Ld. Counsel for the parties present.
2. Post this matter before the Regular Bench on **19.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**